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सेवा में,

अवर सचिव(स्थापना),

बिहार विधान सभा सचिवालय, पटना।

2541
21/02/25

विषय: चल एवं अचल संपत्ति एवं दायित्वों के विवरण की प्रति समर्पित करने के सम्बन्ध में।

महोदय,

बिहार विधान सभा सचिवालय के ज्ञापांक संख्या - 345, दिनांक - 06/02/2025 के आलोक में मैं इस पत्र के साथ अपने चल एवं अचल संपत्ति एवं दायित्वों की विवरणी कार्यालय को समर्पित कर रही हूँ। दिनांक - 10/02/2025 से 17/02/2025 तक अवकाश में रहने के कारण एवं दिनांक - 20/02/2025 को उक्त आदेश के बारे में जानकारी मिलने के कारण मैं निर्धारित समय पर उक्त विवरणी कार्यालय को समर्पित नहीं कर पाई जिसका मुझे खेद है।

अतः उक्त सूचना ग्रहण करने के साथ ही चल एवं अचल संपत्ति एवं दायित्वों के विवरण की प्रति स्वीकार करने की कृपा करें।

दिनांक: 20/02/2025

अनुलग्नक : 2

विश्वासभाजन


20/02/2025

कनुप्रिया मिश्रा

प्रशाखा पदाधिकारी

बिहार विधान सभा सचिवालय, पटना

Declaration of Assets and Liabilities

Years 2024- 2025

I KANUPRIYA MISHRA wife of UJJWAL KUMAR
aged - 32 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
service and presently working as SECTION OFFICER give here in below the
details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants* :

A. Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Cash	5000	50000	NA	NA	NA
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	1. SBI(VIDHAN MANDAL BRANCH) FD, RD & SAVINGS ACCOUNT- RS 5,17,000 2. HDFC SAVINGS ACCOUNT – RS 11254 3. CBI SAVINGS ACCOUNT – 1,77,877	1. ICICI SAVINGS ACCOUNT – 0 2. UJJIVAN BANK CURRENT ACCOUNT – RS 1,30,000	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	EQUITY(PRESENT VALUE)-RS 2,08,943 MUTUAL FUNDS – RS 1,36,394	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	LIC POLICY NUMBER – 858862324	LIC POLICY NUMBER – 576453423	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA – BR01FU1182	ROYAL ENFIELD CLASSIC 350 – BR 05M4571 HERO SPLENDOR	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	WEDDING GIFT+SELF PURCHASE: 1. GOLD- 500GM(APPROX) 2. DIAMOND JEWELLERY WORTH – RS 6,00,000 APPROX 3. SILVER – 500GM	1. GOLD – 100GM APPROX 2. SILVER – 1 KG APPROX 3. DIAMOND JEWELLERY – 2 RINGS , VALUE NOT ASSESSED	Nil	Nil	Nil


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		APPROX				
(vii)	Other assets, such as values of claims/Interests	LAPTOP, MOBILES, TABLET, WATCHES ETC(VALUE NOT ASSESSED)	1. SAI MARBLE & STONES(POP)VALUATION -RS 1,00,00,000 2. FURNITURE STUDIO(POP) VALUATION -NIL	Nil	Nil	Nil

Note :- Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	NIL	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	Nil	1. SHARES IN ANCESTRAL PROPERTY AS PER HUF 2. 37 KATTHA LAND(APR OX) IN JOINT OWNERSHI P WITH BROTHER	Nil	Nil	Nil

(2) I give here in below the details the details of my liabilities / overdues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	NIL
	(ii) Loans from financial institutions	Nil	Nil

Kavya
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	(iii) Government Dues : (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, If any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]	PAN NO - CGQPM7951L	PAN NUMBER - DEVPK9825K
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	GST NUMBER - 10DEVPK9825K1ZW GST NUMBER - 10DEVPK9825K2ZV
	(iv) Property Tax	Nil	LAND REGISTRY CHARGES

c. Personal Detail

GPF/CPF/PRAN No. :- **110105299447**

Gender :- **F** (M/F)

Date of Birth :- **1 4 0 8 1 9 9 2** (DD/MM/YYYY)

Class/Group :- **B** (A/B/C)

Cadre :- **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT, PATNA**

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- **EAST CHAMPARAN**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature : Kamperija Mishra
20/02/2025

Name of Employee : KANUPRIYA MISHRA

Place : Patna

Designation : SECTION OFFICER

Date : 20-02-2025

Department : Bihar Vidhan Sabha, Patna

Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.